

(b) the name of the company which actually supplied the above- mentioned items;

(c) whether it is a fact that the company which supplied the material was actually rejected; and

(d) if so, on what grounds its equipments were accepted?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Government of NCT of Delhi has informed that the following Companies had submitted tenders for the supply of medical equipment for G.B. Pant Hospital in pursuance of an enquiry in December, 1999:—

1. M/s. Wipro GE Medical System.
2. M/s. Cardiotrace Electronics.
3. M/s. Trivitron Medical System.
4. M/s. Instomedix India Pvt. Ltd.
5. M/s. Advance Micronic Devices.
6. M/s. Omegron Medical.
7. M/s. Agilent Technologies.

(b) M/s. Instomedix India Pvt. Ltd.

(c) and (d) The Government of NCT of Delhi has informed that based on the recommendations of the extended committee of Technical Advisory Committee & Purchase Committee, it was decided to accept the price bid of M/s. Instomedix India Pvt. Ltd. which was lower than the other Company.

Patent for Analgesic Herbal Compound AK-CLJR-95

2295. DR. C. NARAYANA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that two Scientists of Andhra Pradesh have secured patent from US for their analgesic herbal compound AK- CLJR-95;

(b) whether it has been approved in India; and

(c) by when it is expected to be launched into the Indian market?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (c) Information is being collected and will be placed on the table of the House.

Local Purchase System for CGHS Unani Dispensaries

2296. SHRI KARNENDU BHATTACHARJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there is no local purchase system in CGHS Unani Dispensaries, whereas this facility is available in other system of dispensaries;

(b) if so, whether any procedure to provide the non-available Unani medicines to the CGHS beneficiaries exists;

(c) if not, the reasons for this disparity; and

(d) by when the local purchase system/procedure to supply non- available Unani medicines is likely to be provided in CGHS Unani Dispensaries?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Out of 5 cities having Unani facilities under CGHS, the system of local purchase of Unani medicines is prevalent in CGHS, Lucknow and CGHS Hyderabad only.

(b) and (c) Suitable alternative medicines are prescribed and provided to the beneficiaries from the available stock of medicines in the Unani dispensaries/ Units.

(d) An effort was made earlier to appoint local chemists for supplying Unani medicines to the CGHS but the same could not materialise due to poor response from the chemists.

CGHS Unani Dispensary in Kolkata

2297. SHRI KARNENDU BHATTACHARJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the date of opening of CGHS Unani Dispensary at Kolkata;

(b) the sanctioned strength of medical and para-medical staff and the staff actually posted at the said Dispensary;